

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA no. 289 of 2013 & IA no. 290 of 2013
in DFR no.1666 of 2013

Dated : 12th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BMM Ispat Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s):

ORDER

(IA No. 289 of 2013 – seeking leave to file the Appeal
IA No. 290 of 2013 - for delay in filing)

We have heard the Learned Counsel for the Appellant. The Learned Counsel for the Appellant wants to get instructions from his client. So, post the matter on 21.10.2013 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson